

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

43

C.P No. 363/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: M/s. Avanti Mining Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
(1)	maheś h Athavale	PCS for Applicants	

ORDER

CP No. 363/252/ NCLT/MB/MAH/2017

Counsel for the Petitioner is present.

At request of the Petitioner, list his matter on **22.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)